

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-48/2017/178/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
Special Judge, CBI, Assam,  
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the 9<sup>th</sup> January, 2024.

Sub:- **Restricted holiday and Casual leave.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/10 dated 04.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Restricted holiday on 17.01.2024, two days casual leave on 18.01.2024 and 19.01.2024, along with station leave permission, from the evening of 12.01.2024 till the morning of 20.01.2024**, as prayed for. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati, in his absence, the Special Judge, CBI, Additional Court No. 3, in his absence, the Special Judge, CBI & NIA, Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-48/2017/179-182/A, dated , 09-01-2024**

Copy to:

1. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. 3, Chandmari, Guwahati.
3. The Special Judge, CBI & NIA, Guwahati.
- ✓4. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

